

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.310/2016 IN  
OA No.2785/2014

New Delhi this the 30<sup>th</sup> September, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Dr. Brahm Avtar Agarwal, Member (J)**

Sh. Deewakar Meena,  
S/o Sh. Sanjay Kumar,  
R/o Type IV/129,  
North West Moti Bagh,  
New Delhi-110021. ....Petitioner  
(By Advocate: Shri R.N.Singh)

**Versus**

Sh. Jawahar Sircar,  
Chief Executive Officer,  
Prasar Bharati, 2<sup>nd</sup> Floor,  
PTI Building, Parliament Street,  
New Delhi-110001. ....Respondents  
(By Advocate: Shri Rajeev Kumar)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned counsel for the respondents submits that the offer of appointment has since been issued to the petitioner through letter dated 22.09.2016, a copy of which has been produced in the Court. With this, he submits that the order of this Tribunal stands complied with. It is, therefore, clear that the C.P. does not survive any longer, and the C.P. is closed. Notice issued earlier to the respondent is discharged.

(Dr. Brahm Avtar Agarwal)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/